

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-314
IB-568/ND/2020

IN THE MATTER OF:

M/s Financial World India Pvt Ltd

....Applicant

Vs

M/s Khusi Building Solutions Pvt Ltd

....Respondent

SECTION

U/s 7 of IBC Code, 2016

Order delivered on 19.03.2020

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

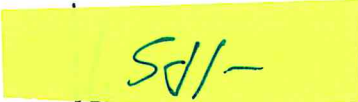
PRESENT:

For the Applicant :

For the Respondent :

ORDER

Matter has been adjourned on 22.04.2020.


(K.K. VOHRA)
MEMBER (T)


(ABNI RANJAN KUMAR SINHA)
MEMBER (J)